

F.No.110/47/2009-CX3

Government of India

Ministry of Finance

Department of Revenue

Dated: 4th November, 2009

To

All Chief Commissioner of Central Excise,

All Commissioners of Central Excise,

All Director Generals.

Subject: Issuance of Licenses to manufacture cigarettes by Central Excise Department - reg.

Sir/Madam,

I am directed to say that Board has received various references from the trade association and field formations regarding issue of licenses to cigarette manufacturing units.

2. The matter had been taken up with Ministry of Commerce and Industry, Department of Industrial Policy and Promotion. The legal position regarding requirement of obtaining industrial license by cigarette manufacturing units under IDRA has been clarified vide letter no. 9(3)2009-IP dated 8th September, 2009. A copy of the same is enclosed for your kind information.

1. Trade and Field formations may be informed suitably.

4. Hindi version will follow.

Yours faithfully,

Encls: As above

(RAJESH VERMA)

Under Secretary to the Government of India.